Presentation of 133rd Report of Standing Committee on Personnel, Public Grievances, Law and Justice

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): Sir, with your kind permission, I beg to lay the One Hundred Thirty-third Report (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice on the subject 'Judicial Processes and their Reforms'.

?(Interruptions)

माननीय सभापति: आइटम नम्बर-14 (A), श्री अर्जुन राम मेघवाल जी । ?(व्यवधान)